

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

**CA No.94/2017
IN
CP No.99/2016
RT No.97/Chd/Hry/2017**

M/s Aggregate SolutionsPetitioner

Versus

M/s K.K.Buildmart Pvt.Ltd & Anr.Respondents

Present:: Mr.Anurag Jain, Advocate for petitioner
None for respondents.

Learned counsel for petitioner seeks time to argue the
case. List the matter on 09.10.2017.

Sd/-

(Justice R.P.Nagrath)
Member (Judicial)

October 06, 2017
subbu